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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Juvenile Justice (Care and Protection of Children) Bill, 2015 which was passed by the Lok Sabha at its sitting held on the 7th May, 2015.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

""In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22nd December, 2015 agreed without any amendment to the Juvenile Justice (Care and Protection of Children) Bill, 2015 which was passed by the Lok Sabha at its sitting held on the 7th May, 2015."

I lay on the Table the Juvenile Justice (Care and Protection of Children) Bill, 2015, as passed by Rajya Sabha on the 22nd December, 2015."